

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

(Under Sections 14, 15 (1) (b) & (c), 17 (2) & 18(1) & (2) of the National Green Tribunal Act, 2010)

ORIGINAL APPLICATION 34 OF 2025**IN THE MATTER OF:****Dr. B. Ratan Reddy**

8-52/8, Survey No. 694, Ancestral Road,

Devar Yamjal, Shamirpet Mandal,

Medchal-Malkajgiri District, Telangana – 500014;

Mobile: 9849685350; 8897327121; bratanreddy@yahoo.com

...APPLICANT**VERSUS****1) Guduru Jeevith Reddy****Official Address:**

Survey No. 40 & 41, Munirabad,

Near Nehru Outer Ring Road,

Telangana – 500100

Residential Address:

1-95/2/5 401,

Durgamma Cheruvu Road,

Gutta Begumpet, Opp Omics Groofs,

Shaikpet, Madhapur, Hyderabad,

Telangana – 500081

Mobile: 7989467534, 9505732909, 9908773339, 8074813967

2) Mr. Sidha Reddy**Official Address:**

Dhristi Stone Crusher,

Old Bowenpally, Secunderabad, Telangana – 500011

Mobile: 9346253305

3) Member Secretary

Telangana State Pollution Control Board

Paryavarana Bhavan,
A3, IE, Sanathnagar, Hyderabad – 500018
phone:040-23815631; 040-23731120; 040-23815630
email:ew_ss@pcb.ap.gov.in; ew_ss@pcb.ts.gov.in

4) The Principal Secretary,

The Principal Secretary Environment and Forests Dept.
Govt. of Telangana,
B block,
Telangana Secretariat, Hyderabad – 500004
ph.0863-2444438(D)Fax 23457963; 23451440;23459291
email:spics_efst@ap.gov.in; spics_efst@ts.gov.in

5) The Director

Dept. of Mines and Geology
Telangana State, Hyderabad
phone:040-23221766;
mines@telangana.gov.in; directorminests@telangana.gov.in

6) The Collector

Malkajgiri-Medchal District Telangana
Email: collector_md@telangana.gov.in

... RESPONDENTS

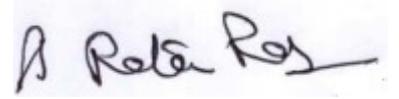
RUNNING INDEX

S. No.	Description of documents	Page Nos.
1	Written clarifications by the Applicant	4-6
2	Affidavit and Verification by the Applicant	7

Date: 24-01-2026

Place: Devar Yamjal, Telangana

By the Applicant as Party in person



Dr. B. Ratan Reddy

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI
(Under Sections 14, 15 (1) (b) & (c), 17 (2) & 18(1) & (2) of the National Green Tribunal Act, 2010)
ORIGINAL APPLICATION 34 OF 2025

IN THE MATTER OF:

Dr. B. Ratan Reddy

...APPLICANT

VERSUS

Guduru Jeevith Reddy & Ors.

...RESPONDENTS

WRITTEN CLARIFICATIONS BY THE APPLICANT

MOST RESPECTFULLY SHOWEATH

1. I, Dr. B. Ratan Reddy, S/O of Late. B. Chandra Reddy aged about 69 years R/O 8-52/8, Survey No. 694, Ancestral Road, Devara Yamjal, Shamirpet Mandal, Thumkunta Municipality, Medchal District, Telangana State, do hereby solemnly affirm and declare as under:
 - a. That I am conversant with the facts and circumstances of the case and competent to swear this objection
 - b. That the contents of the Objections are true and correct to the best of my knowledge.
2. It is humbly submitted that this OA 34/2025, filed on 23-09-2024 under the Southern Zone Bench has been admitted by the Tribunal and has undergone 3 hearings so far. This OA was filed with the following prayer:

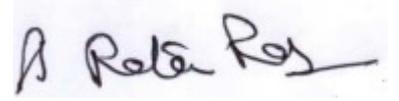
- a. Direct Respondent No. 1 to strictly comply with Hon'ble NGT order in OA 42/2019 and not perform illegal activities to cause pollution and put applicant's and other neighboring land owners' life and properties to risk.
 - b. Direct Respondent No.1 to pay all NGT legal expenses incurred and land loss compensation (for 2 Acres land loss worth Rs. 10,16,40,000) to the Applicant for the damage caused to the Applicant's land as per Schedule II(e) and II(k) of the National Green Tribunal Act, 2010.
 - c. Appoint an independent committee, at the Respondents' expense, to conduct a fresh survey that should include hollows and unusable dips (Water logging and weed accumulation is preventing accurate survey) to accurately estimate the depth and width of crushing/blasting/mining/fire activities done in Applicant's land of Sy No. 694, Devar Yamjal.
 - d. Pass any further order or orders as may be deemed fit and proper to ensure justice and compliance with environmental laws.
3. It is respectfully submitted that the Respondent Nos. 1, 5 and 6 have not yet filed their counter to the petition. It is requested that the Hon'ble Tribunal order the Respondent Nos. 1, 5 and 6 to file their affidavit at the earliest.
 4. It is submitted that Respondent No. 3 is primarily concerned with the pollution and the dumping of the garbage and the fire is continuing despite Letter to the Municipal authorities of the Thumkunta and the Gundla pochampally. It is submitted that we are continuing to suffer due to the fire and are having difficulty in breathing due to the fire and garbage dumping.
 5. It is submitted that Respondent No. 1 continued illegal mining operations from Aug, 2020 to April, 2022, even after the submission of the second Joint Report by Respondent No. 6. This resulted in loss of more land to Applicant due to illegal mining by Respondent No. 1.

6. It is humbly requested that the Hon'ble Tribunal issue notices to the Respondent No. 1 to compensate for the land loss to the Applicant.

Date: 24-01-2026

Place: Devar Yamjal, Telangana

By the Applicant as Party in person

A handwritten signature in black ink, appearing to read "B Ratan Reddy", is written on a light-colored rectangular background.

Dr. B. Ratan Reddy

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IN THE MATTER OF:

Dr. B. Ratan Reddy

...APPLICANT

VERSUS

Guduru Jeevith Reddy & Ors.

...RESPONDENTS

AFFIDAVIT

I, Dr. B. Ratan Reddy, S/O of Late. B. Chandra Reddy aged about 69 years R/O 8-52/8, Survey No. 694, Ancestral Road, Devar Yamjal, Shamirpet Mandal, Medchal-Malkajgiri District, Telangana State, do hereby solemnly affirm and declare as under:

1. That I am the applicant and am fully conversant with the facts and circumstances of the case and competent to swear this affidavit
2. That I am filing the written clarification related to the Original Application of which are true and correct and nothing material has been concealed therefrom.

A Ratan Reddy

Date: 24-1-2026

Dr. B. Ratan Reddy

Deponent

VERIFICATION

I, the above named Deponent do hereby verify that the contents of the above paragraphs are true to the best of my knowledge and that I have not suppressed any material fact.

Signed and Verified on 24th day of January 2026 at Devar Yamjal, Telangana



A Ratan Reddy

Signature of the Applicant

T.B. DHANANJAYA B.A.LL.B
ADVOCATE NOTARY G.O.Ms. No:2198/11
H.No: 196 Pothaipally (Viii)
Thumkurta Municipality-78. M.M. DIST
T.S Expiry Date: 11-12-2026